

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:147

ANSWERED ON:13.03.2012

IRREGULARITIES IN PROCUREMENT

Hazari Shri Maheshwar ;Kashinath Shri Taware Suresh;Saroj Smt. Sushila;Singh Dr. Raghuvansh Prasad;Verma Smt. Usha

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the procurement of wheat and paddy during the last one year and the current season, State-wise;
- (b) whether complaints have been received regarding exploitation of farmers by the middlemen during the procurement of wheat and paddy in various States;
- (c) if so, the details thereof and the corrective steps taken in this regard;
- (d) whether complaints of distress sale by farmers below the Minimum Support Price owing to the irregularities in procurement of foodgrains have also been received; and
- (e) if so, the details thereof, State-wise and the action taken by the Government to address this problem?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Details of procurement of wheat and paddy during the last one year and the current season, State-wise are at Annex-I & II.
- (b): No such complaints have been received.
- (c): In view of (b) above, doesn't arise.
- (d)&(e): While no such reports have been received, steps taken by Government to ensure payment of Minimum Support Price(MSP) to farmers is as at Annexure-III.